

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 14th March, 2024

NO.HC.VII-84/2020/2471/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the Sensitization Programme on **"Local Acts and Rules (Civil & Criminal)" of Arunachal Pradesh** scheduled to be held on **23-03-2024** at **Judicial Academy, Assam** from **10.00 A.M. to 03.30 P.M**

Sl No.	Name of the Officer	Designation and place of posting
1	Shri Komjum Tasso	Chief Judicial Magistrate-cum- Civil Judge (Sr. Division), Roing, Lower Dibang,Valley
2	Shri Tadu Tamang	Chief Judicial Magistrate-cum- Civil Judge (Sr. Division), Aalo, West Siang District
3	Shri Moji Ete	Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Bomdila, West Kameng District
4	Ms. Bissomoti Lego	Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Daporijo, Upper Subansiri District
5	Shri Habung Tangu	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division , Seppa, East Kameng District
6	Shri Domo Padu	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division Tezu, Lohit District
7	Smti Mary Kamsi	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division, Changlang, Changland District
8	Shri Damge Niri	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division Ziro, Lower Subansiri District
9	Miss Tenzin Metho	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.). Pasighat, East Siang District
10	Miss Kenyir Kato	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Yupia, Papumpare District
11	Miss Sonia Ketan	Secretary, District Legal Services Authority, Yupia, Papumpare District
12	Smti Mary Jonnam	Secretary, District Legal Services Authority , Tezu, Lohit District
13	Shri Narang Laji	Secretary, District Legal Services Authority, Khonsa, Tirap District